

कि आयात तथा निर्यात व्यापार नियंत्रण संगठन के मन् १९५६ के वार्षिक प्रशासन प्रतिवेदन के पृष्ठ ५४ पर बताई गई वस्तुओं पर लगाये गये निर्यात प्रतिबन्धों का भारत की आर्थिक नीति पर क्या प्रभाव पड़ा है ?

†[EFFECT OF EXPORT RESTRICTIONS ON THE ECONOMIC POLICY

*572. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state what has been the effect of the export restrictions imposed on the commodities shown at page 54 of the Annual Administration Report of the Import and Export Trade Control Organisation for the year 1956, on the economic policy of India?]

वाणिज्य मंत्री (श्री एन० कानूनगो) : हालांकि इन निर्यात-प्रतिबंधों का लगाने में कुछ विदेशी मुद्रा की हानि हुई है, लेकिन इनके कारण देश में लोगों को ज्यादा माल मिल सका है और जरूरी चीजों के भाव स्थिर रखने में मदद मिली है।

†[THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Though these export restrictions have resulted in certain loss of foreign exchange, these have helped to safeguard supplies for the domestic consumer and to steady the prices of essential commodities.]

श्री राम सहाय : क्या सरकार इस बात पर कोई विचार कर रही है कि इस श्रेणी में कुछ और वस्तुएं शामिल की जाय या कुछ हटा ली जाय ?

श्री एन० कानूनगो : इसमें हटाने की कोशिश है ताकि ज्यादा निर्यात किया जाय और हमें एक्सचेंज मिल सके।

†[] English translation.

REVIEW OF THE SECOND FIVE YEAR PLAN

*544. SHRI BHUPESH GUPTA: Will the Minister of PLANNING be pleased to state:

(a) whether Government have completed the review of the Second Five Year Plan; and

(b) if so, what are the features of the review and the decisions taken?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) and (b). The Planning Commission has been engaged in reviewing the Second Five Year Plan with a view to drawing up the Development Plan for 1958-59 in the light of the present assessment of external and internal resources and various priorities. The Plan is being reviewed only in broad terms in relation to the five-year period as a whole.

SHRI BHUPESH GUPTA: May I know whether the Government is aware that the Finance Minister and other Ministers of the Government as well as officers who are directly connected with the Planning Commission are airing their views publicly with regard to the phasing, curtailment and other matters relating to the Plan, and whether such statements are being made in consultation with the Planning Commission or the Minister of Planning?

SHRI S. N. MISHRA: It is not correct to say that the Finance Minister is not an integral part of the Planning Commission. In fact, he is a member of the Planning Commission and he is one of the most competent persons to speak on this subject.

MR. CHAIRMAN: What about the other part of the question—airing views on this subject?

SHRI T. T. KRISHNAMACHARI: Well, Sir, when we need some air, we air our views; and I am afraid the hon Member sets us the example because he does it so often and so we attempt to flatter him by imitating him.